

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

NOTIFICATION

No: 951

Dated: 19.02.2016

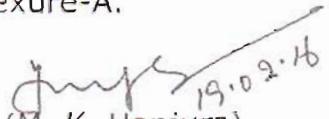
It is notified for the information of all concerned that the Written Competitive Examination of the eligible candidates/Civil Judges(Senior Division), who have applied for the posts of the District Judge through Limited Competitive Examination (Jump-up/accelerated Promotion) in pursuance of High Court Notification No. 293 dated 23.07.2015, shall be held as per the schedule and at the venue given below:

<u>Paper</u>	<u>Date</u>	<u>Time</u>	<u>Venue of the Examination</u>
Paper- I	05.03.2016	11.30 A.M.	High Court Complex, Janipur, Jammu.
Paper- II	06.03.2016	11.30 A.M.	-Do-

Each candidate will report at the venue of the examination half an hour before the stipulated time for the verification of his/her identity.

No candidate shall be permitted to carry the Mobile Phone, Laptop or any other electronic device in the examination hall.

The List of the eligible candidates/Civil Judges (Senior Division) along with their Roll Numbers, is attached as Annexure-A.


(M. K. Hanjura)
Registrar General

Dated:-19.02.2016

No:- 37896-903/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of their Lordships.
3. Registrar Judicial, High Court of J&K, Jammu,
.....for information and necessary action.
4. All Principal Distt. & Sessions Judges, for displaying the same on the notice board of the Court.
5. Director Information, J&K, Jammu/Srinagar,
..... for :
 - a. publication in the newspapers having wide circulation in the entire State,
 - b. publicity through electronic media.
6. Incharge NIC, High Court of J&K, for uploading the same on the High Court website.
7. Office file


Registrar General

ANNEXURE-A

List of candidates/Civil Judges(Senior Division) who have applied for the post of District Judge through Limited Competitive Examination, (Jump up/accelerated Promotion) in pursuance of the Notification No. 293, dated 23rd July 2015, issued by the High Court.

Roll No.	Name of Candidate	Present Place of Posting
01.	Suneet Gupta	Chief Judicial Magistrate, Jammu
02.	Riaz-Ul-Haq Mirza	Sub Judge /CJM, Kulgam
03.	Mehmood Ahmed Choudhary	Sub Judge /CJM, Rajouri
04.	Kamlesh Pandita	Sub Judge /CJM, Reasi
05.	R. S. Jasrotia	Sp. Mobile Magistrate Traffic, Jammu
06.	Syed Sarfaraz Husssain Shah	CJM, Poonch
07.	Ritesh Kumar Dubey	CJM, Samba
08.	Balbir Lal Jaswal	CJM, Kishtwar
09.	Ashwani Kumar Sharma	Sub Judge Leave Reserve, Jammu
10.	Kusum Pandita	CJM, Udhampur
11.	Aijaz Ahmad Khan	CJM, Ganderbal
12.	Deepak Seethi	Sub Judge/Civil Judge, Kathua
13.	Sunil Sangra	Sp. Mobile Magistrate 13 th Finance, Rajouri
14.	Mohammad Ashraf Khan	CJM, Shopian
15.	M. R. Chak	Municipal Mobile Magistrate, Jammu
16.	Abdul Nasir	CJM, Anantnag
17.	Javid Ahmad Geelani	CJM, Handwara
18.	Ajay Kumar Gupta	Joint Registrar Judicial, Jammu
19.	Sudhir Kumar	Sub Judge, Chadoora
20.	Rajesh Kumar Abrol	Sub Judge Attached in the High Court of J&K, Jammu Wing
21.	Gowhar Majid Dalal	Joint Registrar Judicial, Srinagar
22.	Mehrajudin Sofi	CJM Sopore, District Baramulla
23.	Javaid Alam	Sub Judge, Uri

Note:- Sh. Mahmud Anwar Al-Nasir, who has also applied for the post, is not found eligible as he does not have the requisite experience of five years, which is a condition precedent, in terms of the Jammu and Kashmir Higher Judicial Service Rules, 2009.